

**Survey involvement of Handicapped persons in Medical, Engineering and Legal Profession in Tamil Nadu**

1908. SHRI N. DENNIS: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government have undertaken any survey and investigation into the involvement of handicapped persons in the Medical, Engineering and Legal profession in Tamil Nadu;

(b) if so, the steps taken to provide them with protection; and

(c) the steps taken to entertain them in Government service in the respective fields?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): (a) to (c). The Government has not undertaken any comprehensive survey and investigation regarding handicapped persons in Medical, Engineering and Legal profession in Tamil Nadu. The handicapped persons are, however, eligible for assistance under scholarship scheme for the physically handicapped for undertaking such courses. No specific reservation of jobs in these fields for physically handicapped persons have been made. They can, however, seek assistance of special employment exchanges for handicapped for securing jobs in respective fields.

**Revision of Text Books in the eight of Minority Commission's Recommendations**

1909. SHRI ARIF MOHAMMAD KHAN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether the University Grants Commission has written to all universities and colleges to revise the prescribed text books in the light of the

Minority Commission's recommendations for the growth of Communal harmony; and

(b) if so, the details thereof and the response of the Universities and colleges?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b). The Minorities Commission had recommended that text books in colleges which tend to instil in young minds feelings of animosity between communities should be replaced by those which encourage feelings of equity and brotherhood among members of all communities. The University Grants Commission considered this recommendation and felt that text books and other books prescribed by universities for different courses of studies may be reviewed in the light of the recommendations of the Minorities Commission. Accordingly, the University Grants Commission has requested all universities on January 12, 1981 to take appropriate action for replacement of books which are considered undesirable.

The Commission has so far received replies from 11 universities only. 9 of these have informed that the relevant Boards of Studies have been asked to review the books in the light of these recommendations. The other two are technical universities which have no such books prescribed for any courses of study.

**Foreign aid for electronic exchange**

1910. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are getting any assistance from any foreign country for setting up the electronic exchange;

(b) if so, the name of the country and the type of assistance and co-operation that will be obtained;